

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**38. C.P. 211/(MB)/2023**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 13.05.2024**

**NAME OF THE PARTIES: DR Sanjay Murari Chaturvedi**  
**V/s**  
**Accommodation Times Private Limited**

**Section:- 271-273 of Companies Act, 2013**

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**ORDER**

Adv. Sakshi Mehta appeared for the Petitioner. Adv. Harsh Kesharia appeared for the Respondent. Counsel appearing for the Petitioner seeks time to file an additional affidavit. Time granted. Let the same be filed well before the next date of hearing by serving an advance copy to the other side. Counsel for the Respondent is directed to file reply, if any, with regard to the additional affidavit well before the next date of hearing. List the matter on **22.07.2024** for hearing.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

13.05.2024  
Sushil

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**